

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**24. MA 930/2018IA 547/2022IA 1927/2022IA 3815/2023**  
**In C.P. (IB)/1262(MB)2017**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE**  
**NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023**

**NAME OF THE PARTIES:**      **Avil Menezes Vs. Stellar Marine Food**  
   **Processor Indiaprivate Limited**  
   **IA 3815/2023 Avil Menezes**  
   **IN THE MATTER OF**  
   **Kotak Mahindra Bank Ltd.**  
   **V/s**  
   **Parekh Aluminex Ltd.**

**Section: Sec 60(5),Regulation 44(2),Liquidation process**  
**Regulation, 2016,Rule 11 ofNCLT, 2016, Sec 54(1)**  
**U/s 7 of (IBC)**

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**ORDER**

None present from either side. List this matter on **05.01.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

09.11.2023  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**